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Title : Statement regarding status of implementation of recommendations in the fifth report of Standing Committee on Labour on the Demands for Grants for 2005 -06 of the Ministry of Labour and Employment.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, on behalf of Shri K. Chandra Shekhar Rao, I am making this Statement on the status of implementation of recommendations contained in the Fifth Report of the Standing Committee on Labour, as per Direction issued by the hon. Speaker, Lok Sabha in pursuance of Rule 389 of the Rules of Procedure and Conduct of Business in Lok Sabha, on 1<sup>st</sup> September 2004.

The Fifth Report of the Committee concern the Ministry of Labour and Employment, which were presented to the House on 25<sup>th</sup> April 2005. I would like to mention that the Ministry had submitted, to the Committee, the Action Taken Report on this Report on 8<sup>th</sup> August 2005 which has been taken note of by the Committee in their Seventh Report. Our Action Taken Report on the Seventh Report is being prepared.

The status of implementation of the recommendations of the Committee, contained in the Fifth Report, is indicated in the Annexure to my Statement, circulated among hon. Members. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this might be considered as read.

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\* Placed in Library. See No. LT 3685/2006